



Seller's Registration Form (All * fields are mandatory)

Company*	Law, Justice & Legislative Affair
	Address
Street*	Delhi Secretariat, 8th Floor 'c' Wing
City*	Delhi
Pin*	110002
State/Union Ter.*	=====select state======
Country*	INDIA
Location*	I. P. Estate
E Mail*	Slaw @ nic. in
Phone*	23392453
Fax	23392023
Preferred User ID*	Statute with Click to check UserID
Password*	LJJLA
Confirm Password*	Same
Sales Tax Registered	Yes Vo
Sales Tax Reg. No.	
Payment in favour of*	DDO (LJSIA)
	Law Justice & Legislative Affairs Dept. Delhi Secretariat 1.P. Estate New Delhi

Designation*	- Deputy Secreta	智
Department*	LJSLA	
Street*	I.P. Estate	2 2
City*	Delhi	
Pin*	110002	
Country*	INDIA	
	Billing Contact Address	
☐ If Billing C	ontact same as Administrativ	e Contact Check Here
Billing Contact*	H. K. Pozemi	,
Designation*	Deputy Secretar	24-
Department*	LJSLA	
Street*	I. P. Estate	8 9
City*	Delhi	
Pin*	110002	A to the second
Country*	INDIA	1122/12
Comments	Letter No. F.10(103)/Admn./ dafed 12-13-11 regarding Salas Tax registration is	LJSLA/10/252low/293 exemption from
Register As*	Independent	Multi User
	Preview Submit Reset	

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS 8TH LEVEL, C-WING, DELHI SECRETARIAT, DELHI

No.F.10(103)/Admn./LJ&LA/10/DS2LAW/DS2LAW/2925 Dated: - 12-12-11

To

The Manager MSTC Ltd. Jeevan Vikas Building, 1st Floor, 30-31A, Asaf Ali Road, New Delhi-110002

Subject: Request for allowing registration of this Department for disposal of obsolete books.

Sir,

This Department proposes to dispose of some condemned books through auction through the website of your corporation. In this regard the requirement of registration under the appropriate Sales Tax Act was referred to the Finance Department who have advised that clause 7.10 could be applied in the case of this Department as, in the case the Principal is not registered under the appropriate Sales Tax Act, MSTC shall collect Sales Tax as applicable and other declaration forms and submit the same to the Appropriate Authority. For such service, an additional Service Charge of 0.5% will be payable by the Principal to MSTC.

In view of the above you are requested to allow registration of this Department on your website for the purpose of auction of the condemned books etc.

Yours faithfully,

DJ13(1) (H.K.Premi) Dy.Secretary(Admn.)/H.O.O

9/0

LIST OF WEEDING BOOKS

S.No.	Acc No.	Author / Publication	Title of Books.	The second secon	Cost	-
1	188	V.V Chitaley Publishing, Nagpur	AIR : Allahabad Section	1921		8
2	189		AIR : Bombay	1921		8
3	190	**	AIR : Caicutta	1921		8
4	191		AIR: Journal Section	1921		8
5	192	The second secon	AIR: Lahore Section	1921		8
6	193	"	AIR : Oudh Section	1921		8
7	194	"	AIR: Madras Section	1921		8
8	195		AIR : Patna Section	1921		8
8	196	"	AIR Allahabad Section	1922		9
10	197	-	AIR : Bombay Section	1922		9
11	198	"	AIR : Calcutta Section	1922		9
12	199	"	AIR: Lahore Section	1922		9
13	200		AIR: Madras Section	1922		9
14	201	100	AIR : L.B.U.B. Nagpur Oudh Sind	1922		0
15	202	**	AIR : Privy Council	1922		9
16	203	44	AIR : Patna Section	1922		9
17	204		AIR: Allahabad Section	1923		10
18	205		AIR : Bombay Section	1923		10
19	206		AIR : Bombay Section	1923		10
20	207	n n	AIR: Calcutta Section	1923		10
21	208		AIR: Journal & Privy Section	1923		10
22	209	11	AIR Lahore Section	1923		10
23	210	H	AIR Madras Section	1923		10
24	211	-	AIR Allahabad Section	1924		11
25	212		AIR Bombay Section	1924		11
26	213		AIR : Journal & Privy Council	1924		11
27	Annual State Street	н	AIR Patna Section	1924		11
	214		AIR Bombay Section	1925		12
28			AIR : Calcutta Section	1925		12
29	216	"	AIR Journal & Privy Council	1925		12
30	217		AIR Lahore Section	1925		112
31	218		AIR Madras Section	1925		112
32	219		AIR Outh Sind	1925		12
33	220	-	AIR Privy Council	1925		12
34	221		AIR Patna Section	1925		112
35	222	-		1925		12
36	223			1926		13
37	224	-	The state of the s	1926		13
38	225		The state of the s	1926		13
39	226		AIR Calcutta Section	1926		13
40	227		AIR Journal & Privy Council	1926		13
41	228		AIR Lahore Section			13
42	229		AIR Madras Section	1926		13
43	230	(4)	AIR : Patna Section	1926	1	1 1

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44	231	AIR	Rangoon Nagpur Oudh & Sind		13
45	232	AIR	Allahabad Section	1927	14
46	233	AIR	Bombay Section	1927	14
47	234	AIR	Calcutta Section	1927	14
48	235	AIR	: Journal & Privy Council	1927	14
49	236	AIR	Lahore Section	1927	14
50	237	AIR	Madras Section	1927	14
51	238	MIR	. Patna Section	1927	14
52	239	AIR	Rangoon Nagpur, Oudh & Since		14
53	240	AIR	Allahabad Section	1928	15
54	241	AIR	The state of the s	1928	15
55	242	AIR		1928	15
56	243	AllX		1928	15
57	244"	" AIR		1928	15
58	245	" AIR		1928	15
59	246	" AIR	Patna Section	1928	15
60	247	" AIR	: Allahabad Section	1929	16
61	248	" AIR	Calcutta Section	1929	16
62	249	" AIR	Journal & Privy Council	1929	16
63	250	" AIR	Lahore Section	1929	16
64	251	" AIR	Madras Section	1929	16
65	252	" AIR	Nagpur Oudh Rangoon & Sind	1929	16
66	253	" AIR	Patna Section	1929	16
67	254	" AIR	Allahabad Section	1930	17
68	255	" AIR	Bombay Section	1930	17
69	256	" AIR	Calcutta Section	1930	17
70	257	" AIR	Journal & Privy Council	1930	17
71	258	" AIR	Lahore Section	1930	17
72	259	" AIR		1930	17
73	260	" AIR	Nagpur Oudh Rangoon & Sind		17
74	261	" AIR	Patna Section	1930	17
75	262	" AIR	Allahabad Section	1931	18
76	263	" AIR	Bombay Section	1931	18
77	264	" AIR	Calcutta Section	1931	18
78	265	" AIR	Journal & Privy Council	1931	18
79	266	" AIR	Lahore Section	1931	18
80	267	" AIR	Madras Section	1931	18
81	268	" AIR	Nagpur Oudh Rangoon & Sind		18
82	269	" AIR	Patna Section	1931	18
83	270	" AIR	Allahabad Section	1932	19
84	271	" AIR	Bombay Section	1932	19
85	272	" AIR	Calcutta Section	1932	19
86	273	" AIR	Journal & Privy Council	1932	19
87	274	" AIR	Lahore Section	1932	19
88	275	" AIR	Madras Section	1932	19
89	276	" AIR	The state of the s		
90	277	" AIR	Nagpur Oudh Rangoon & Sind		19
90	211	AIK	Nagpur Oudh Rangoon & Sind	1932	19

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91	278		AIR : Patna Section	1932	19
92	279	"	AIR: Allahabad Section	1933	20
93	280	*	AIR : Bombay Section	1933	20
94	281	,,	AIR : Bombay Section	1933	20
95	282	*	AIR : Calcutta Section	1933	20
96	283	*	AIR : Journal & Privy Council	1933	20
97	284	*	AIR: Lahore Section	1933	20
98	285	*	AIR: Madras Section	1933	20
99	286	-	AIR: Nagpur Oudh Rangoon & Sinc	1933	20
100	287	*	AIR : Patna Section	1933	20
101	288		AIR: Allahabad Section	1934	21
102	289	10	AIR : Bombay Section	1934	21
103	290	"	AIR: Calcutta Section	1934	21
104	291	"	AIR : Journal & Privy Council	1934	21
105	292	"	AIR: Lahore Section	1934	21
106	293	"	AIR : Madras Section	1934	21
107	294	"	AIR : Patna Section	1934	21
108	295	"	AIR: Allahabad Section	1935	22
109	296	"	AIR : Bombay Section	1935	22
110	297	"	AIR: Calcutta Section	1935	22
111	298	"	AIR: Journal & Privy Council	1935	22
112	299		AIR : Lahore Section	1935	22
113	300		AIR: Madras Section	1935	22
114	301	- "	AIR : Patna Section	1935	22
115	302	"	AIR: Allahabad Section	1936	23
116	303		AIR: Bombay Section	1936	23
117	304		AIR: Calcutta Section	1936	23
118	305	*	AIR : Journal & Privy Council	1936	23
119	306		AIR: Lahore Section	1936	23
120	307	- 1	AIR: Madras Section	1936	23
121	308		AIR: Nagpur Oudh Rangoon & Sind	1936	23
122	309		AIR: Nagpur Oudh Rangoon & Sind	1936	23
123	310		AIR: Madras Section	1936	23
124	311	"	AIR : Patna Section	1936	23
125	312		AIR: Allahabad Section	1936	23
126	313		AIR Bombay Section	1937	24
127	314	"	AIR: Calcutta Section	1937	24
128	315	"	AIR: Journal & Privy Council	1937	24
129	316		AIR: Lahore Section	1937	24
130	317	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	AIR: Madras Section	1937	24
131	318	- "	AIR : Patna Section	1937	24
132	319	-	AIR: Allahabad Section	1938	25
133	320		AIR : Bombay Section	1938	25
134	321	*	AIR Bombay Section	1938	25
135	322	*	AIR Calcutta Section	1938	25
136	323	"	AIR : Journal & Privy Council	1938	25
137	324	"	AIR: Lahore Section	1938	25

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138	325		AIR Madras Section	1938	25
139	326		AIR Nagpur Oudh Rangoon & Sind		25
140	327	"	AIR: Patna Section	1938	25
141	328		AIR: Allahabad Section	1939	26
142	329	"	AIR: Calcutta Section	1939	26
143	330		AIR : Journal & Privy Council	1939	26
144	331		AIR: Lahore Section	1939	26
145	332		AIR Madras Section	1939	26
146	333	10	AIR Nagpur Oudh Rangoon & Sind		26
147	334	"	AIR : Patna Section	1939	26
148	335	n	AIR : Allahabad Section	1940	27
149	336	"	AIR : Bombay Section	1940	27
150	337	",	AIR : Calcutta Section	1940	27
151	338	"	AIR Index	1940	27
152	339		AIR : Journal & Privy Council	1940	27
153	340		AIR Lahore Section	1940	27
154	341		AIR: Lahore Section	1940	27
155	342	(OH)	AIR Nagpur Oudh Rangoon & Sind	1940	27
156	343		AIR : Patna Section	1940	27
157	344		AIR : Allahabad Section	1941	28
158	345	.0/	AIR Bombay Section	1941	28
159	346		AIR Journal & Privy Council	1941	28
160	347		AIR: Lahore Section	1941	28
161	348	"	AIR Madras Section	1941	28
162	349		AIR Nagpur Oudh Rangoon & Sind	1941	28
163	350	*	AIR : Patna Section	1941	28
164	351	*	AIR Allahabad Section	1942	29
165	352	+	AIR : Bombay Section	1942	29
166	353		AIR : Calcutta Section	1942	29
167	354		AIR Journal & Privy Council	1942	29
168	355	0.	AIR Lahore Section	1942	29
169	356	#	AIR: Madras Section	1942	29
170	357	*	AIR: Nagpur Oudh Rangoon & Sind	1942	29
171	358		AIR : Patna Section	1942	29
172	359		AIR: Allahabad Section	1943	30
173	360		AIR : Bombay Section	1943	30
174	361		AIR: Lahore Section	1943	30
175	362	"	AIR: Allahabad Section	1944	31
176	363		AIR: Allahabad Section	1944	31
177	364	ii ii	AIR: Lahore Section	1944	31
178	365		AIR : Bombay Section	1944	31
179	366		AIR: Calcutta Section	1944	31
180	367	и	AIR : Journal & Privy Council	1944	31
181	368	-	AIR: Madras Section	1944	31
182	369		AIR: Nagpur Oudh Rangoon & Sind		31
183	370		AIR : Patna Section	1944	31
184	371		AIR: Allahabad Section	1945	32



185	372	" A	IR:	Dolling) or the	1945	32
186	373	" A	IR:	Calcutta Section	1945	32
187	374	" A	R:	Journal & Privy Council	1945	32
188	375	" A	IR:	Lahore Section	1945	32
189	376	" A	IR:	Madras Section	1945	32
190	377	" A	IR :	Patna Section	1945	32
191	378		IR:	Allahabad Section	1946	33
192	379	# A	IR:	Bombay Section	1946	33
193	380	" A	IR	Journal & Privy Council	1946	32
194	381	A	IR:	Calcutta Section	1946	32
195	382		IR:	Lahore Section	1946	32
196	383	- A	IR:	Madras Section	1946	33
197	384	" A	IR:	Nagpur Oudh Rangoon & Sind	1946	33
198	385		IR:	Patna Section	1946	33
199	386	-	IR:	Allahabad Section	1947	34
200	387		IR.	Bombay Section	1947	34
201	388		IR.	Calcutta Section	1947	34
202	389		IR:	Journal & Privy Council	1947	34
203	390		IR.	Madras Section	1947	34
203	391		IR:	Allahabad Section	1947	35
205	392		IR:	Bombay Section	1948	35
206	393		JR.	Calcutta Section	1948	35
200	393		IR:	Hyderabad Madh. Pra. Nagpur	1948	35
208	395		IR.	Journal & Privy Council	1948	35
			VIR.	Lahore Section	1948	35
209	396 397		IR:	Madras Section	1948	35
210	398		AIR:	Nagpur Oudh Rangoon & Sind	1948	35
211	399		VIR:	Patna Section	1948	35
	400		AIR .	Calcutta Section	1949	36
213	400		AIR:	Lahore Section	1949	36
214			AIR:	Madras Section	1949	36
215	402		AIR :	Patna Section	1949	36
216	403		AIR:	Ajmer Allahabad Rajasthan	1950	37
217	404		AIR	Assam Calcutta Dacca	1950	37
218			AIR:	Bombay Kutch Saurashta Sind		37
219	406		AIR:	Punjab Section	1950	37
220	407		AIR:	East Punjab Section	1950	37
221	408		AIR:	Orissa Patna	1950	37
222	409		AIR:	Madras Mysore Travancore Co		37
223	410		AIR:	Allahabad Section	1951	38
224	411		AJR:	Assam Bhopal Bilashpur Bo.	1951	38
225	412		AIR	Assam	1951	38
226	413		AIR :	Bhopal Hydrabad Madh. Pra.	1951	38
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234			AIR: Rajasthan Vindh Prad.	1951	38
235	-		AIR: Allahabad Section	1952	39
236	1		AIR: Jammu & Kashmir Kerala	1952	39
237	424	"	AIR Journal Acts Supreme Court	1952	39
238	425	*	AIR: J & K. Kutch Madh. Bhar. Mad	1952	39
239	426		AIR Manipur Section	1952	39
240	427		AIR Rajasthan Saurashtra	1952	40
241	428	"	AIR Assam Section	1953	40
242	429	"	AIR Calcutta Him. Pra. Hyderabad	1953	40
243	430	-	AIR Journal Acts Supreme Court	1953	40
244	431		AIR: Jammu & Kashmir Kutch, Mad	1953	40
245	432		AIR: Manipur Mysore Nagpur Orissa	1052	40
246	433		AIR Patna Pepsu Punjab	1953	40
247	434	"	AIR: Assam	1954	40
248	435	1	AIR Allahabad Section	1954	-
249	436		AIR : Jammu & Kashmir		-
250	437	. 0	AIR Journal Acts Supreme court AJ	1954	41
251	438	2.41	AIR Manipur Mysore Nagpur Orissa	1954	41
252	439		AIR Allahabad Section		41
253	440	- 4	AIR : Assam Bhopal Bombay	1955	42
254	441		The state of the s	1955	42
255	442	- 11		1955	42
256	443		Tradition IV. Fra IVIAU		42
257	444		The state of the s	1955	42
258	445	79		1955	
259	446	- 0		1955	
260	447	-11	AIR : Patna Pepsu Punjab	1955	
261	448		The state of the s	1955	42
262	449		AIR: Allahabad Section	1956	43
263	450	"	AIR Assam Bhopal Bombay	1956	43
264	451	"	AIR : Calcutta Him, Pra Hyderabad	1956	43
265	452	-	AIR : Journal & Kashmir Section	1956	43
266	453	"	AIR : Journal Acts Supreme Court Aj	1956	43
267	454	"	AIR : Rajasthan Tripura Vind p.	1956	43
268	455		AIR Manipur Mysore Nagpur Orissa	1956	43
269			AIR: Assam Bombay	1957	44
270	456		AIR : Acts Journal Supreme Court	1957	44
271	457	-	AIR Calcutta Him. Pra. Hyderabad	1957	44
	458			1957	44
272	459	W .	AIR Manipur Mysore Nagpur Orissa	1957	44
73	460	#	AIR: Patna	1957	44
74	461		AIR Rajasthan Tra. Cochin. Tripural	1957	44
75	462	(/#/	AIR Allahabad Section	1958	45
76	463		ALEX	1958	45
77	464		AID D	1958	45
78	465	*	AID D	1958	45

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279	120		AIR Him Pradesh Jammu & Kash	Terror	
280			AIR Madras Manipur Mysore		45
281	-		AIR: Orissa Patna	1958	45
282			AIR Allahabad Section	1958	45
283			AIR Assam Bombay	1959	46
284			AIR Statute & Articles Refrencers	1959	46
285			AIR : Calcutta H.P. J.& K. Kerla	1959	46
286	71.0	. "	AIR: Mysour Orissa Patna	1959	46
287	The second second		AIR : Assam Bombay	1959	46
288			AIR : Allahabad Section	1960	47
289	_	"	AIR : Calcutta	1960	47
290		"	AIR: Punjab RaJasthan Tripura	1960	47
291	478		AIR Mysour Section	1960	47
292	479		AIR Statute & Articles Refrencers	1960	47
293	480	H.	AIR : Statute & Articles Acts Journal	1960	47
294	481	***************************************	AIR Punjab Section		47
295	482	"	AIR Calcutta Gujrat H.P. J&K.Kerla	1960	47
296	483	7-	AIR Madh Prad Madras Manipur	1961	48
297	484		AIR Mysore Orissa Patna	1961	48
298	485	0	- Tribad Fattid	1961	48
299	486			1961	48
300	487	3.40	AIR: Statute & Article Re. Acts Jour. AIR: Allahabad Andh. Prad.	1961	48
301	488	7		1962	49
302	489	11:	The state of the s	1962	49
303	490	. 0.	- July October	1962	49
304	491	н	3-1	1962	49
305	492	*	THE PROPERTY OF THE PROPERTY O	1962	49
306	493	78		1963	50
307	494		The state of the s	1963	50
308	495			1963	50
309	496		The state of the s	1963	50
310	497	**		1963	50
311	498	10		1963	50
312	499		- marriage and	1964	51
313	500		AIR Allahabad Andh Prad AIR Assam Bombay Calcutta	1964	51
314	501	"	AID 11 Combay Calcula	1964	51
315	502			1964	51
316	503		AIR M. Pradesh Madras Manipur	1964	51
317	504	э.	AIR Punjab RaJasthan Tripura	1964	51
318	505	(0)	Aratac a Virgolas Mellendel	964	51
319	506		AIR: Assam	965	52
320	507	**	AIR: Allahabad Andh. Prad.	965	52
21	508	- 1	AIR: Assam Bombay Calcutta 1	965	52
22	509	- 10	AIR: Gujrat Him, Pra. J& K Kerla 1	965	52
23	510	. #		965	52
24	511	-	AIR : Mysore Orissa Patna 1	965	52
25	512	"	AIR : Allahabad Andh. Prad 1	966	53
Territoria .			AIR : Assam Bombay Calcutta 1	966	53

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326	513	-	AIR	Goo Cuirot H.D. 18V. K	Lineal	1.00
327	514		AIR	The second secon	1966	53
328	515	10	100000000	The state of the s	1966	53
329	516	-	AIR	The second secon	1966	53
330	517		AIR	The state of the s	1966	53
331		"	AIR	The second second	1966	53
	518	4	AIR		1967	54
332	519	-	AIR		1967	54
333	520	0	AIR	The second secon	1967	54
334	521	- 4	AIR	The state of the s	1967	54
335	522		AIR		1967	54
336	523	"	AIR		1967	54
337	524	"	AIR	The state of the s	1967	54
338	525		AIR	Mysore Orissa Patna	1967	54
339	526	-	AIR		1967	54
340	527		AIR	Allahabad Andh. Prad.	1968	55
341	528		AIR	Assam Bombay Calcutta	1968	55
342	529	*	AIR	Delhi Goa Gujrat H.P.J.& K. Ke		55
343	530	*	AIR	Delhi Goa Gujrat H.P.J.& K. Ke	1068	55
344	531	- 4	AIR	Madh, Prad, Madras Manipur	1968	55
345	532	H H	AIR	Mysore Orissa Patna	1968	55
346	533		AIR	Punjab RaJasthan Tripura	1968	55
347	534		AIR	Assam Bombay Culcutta	201011202	THE RESERVE AND ADDRESS OF THE PERSON NAMED IN
348	535		AIR		1969	56
349	536	197			1969	56
350	537		AIR	: Delhi Goa Gujrat J&K Kerla	1969	56
351	538			Madh Prad Manipur	1969	48
352	539		AIR	Mysore Orissa Patna	1969	56
353	540		AIR	Punjab Rajasthan Tripura	1969	56
354	THE PARTY NAMED IN	н	AIR	Notes Of Supreme Court	1969	56
355	541	- 4	AIR	Delhi Goa Gujrat J&K Kerla	1969	56
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356	543			Assam Bombay Calcutta	1970	57
357	544		AIR	Delhi Goa Gujrat J&K Kerla	1970	57
358	545	*	AIR	Delhi Goa Gujrat J&K Kerla	1970	57
359	546	*	AIR	Mysore Orissa Patna	1970	57
360	547	The state of the s	AIR	Madh. Prad. Manipur	1970	57
361	548		AIR	Punjab Rajasthan Tripura	1970	57
362	549		AIR	Allahabad Andh, Prad	1971	58
363	550	"	AIR	Assam Bombay Calcutta	1971	58
364	551	"	AIR	Delhi Goa Gujrat J&K Kerla	1971	58
365	552		AIR	Delhi Goa Gujrat J&K Kerla	1971	58
366	553	"	AIR	Mysore Orissa Patna	1971	58
367	554	*	AIR		1971	58
368	555		AIR	Punjab Rajasthan Tripura	1971	58
369	556	W	AIR			- contractor
370	557	*	AIR:	The state of the s	1972	59
371	558		AIR		1972	59
372	559	11		TO COMPANY OF THE PARTY OF THE	1972	59
212	200		AIK :	Mysore Orissa Patna	1972	59

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-	560 561 562 563	-	AIR: Punjab Rajasthan Tripura	1972	59
375 376 377 378	562 563				_
376 377 378	563		AIR : Punjab Rajasthan Tripura	1972	59
377 378	-		AIR : Delhi Goa Gujrat J&K Kerla	1972	59
378	564	0	AIR: Mysore Orissa Patna	1972	59
	565		AIR: Assam & Nagaland Section	1972	59
	566	*	AIR : Delhi Goa Gujrat J&K Kerla	1972	59
380	714	W.W Chitaley Publishing, Nag		1991	78
381	715	D.W Chitaley Publishing Nag	AIR : Supreme Court Section	1978	65
382	716	D. V. Chitaley Publishing, Nag	AIR : Acts Jour. Supreme Court	1958	45
383	717	W.W Chitaley Publishing Nag	AIR Supreme Court Section	1991	78
384	718		AIR : Supreme Court Reporter	1989	76
385	719		AIR : Supreme Court	1991	
386	720	D. V. Chitaley Publishing Nag	AIR Supreme Court	1961	48
387	721	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1977	64
388	722	S.W. Chitaley Publishing, Nag	AIR : Supreme Court	1999	86
389	723	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1977	64
390	724	S.W. Chitaley Publishing, Nag	AIR : Supreme Court	1997	84
391	725	"	AIR : Supreme Court	1996	83
392	726	D.V.Chitaley Publishing, Nag	AIR Supreme Court Acts Journal	1974	61
393	727	D W Chitaley Publishing Nag	AIR : Punjab Rajasthan Acts Jouranal	1976	63
394	728		AIR Supreme Court	1976	63
395	729	D.V.Chitaley Publishing.Nag	AIR Supreme Court	1971	58
396	730	V.V.Chitaley Publishing, Nag	AIR : Nagpur Oudh Peshawar Rang	1937	24
397	731	V. V. Omitaley I delice in S. 1445	AIR: "	1935	22
398	732		AIR:	1934	
399	733		AIR "	1934	21
400	734		AIR Journal U.S Supreme Court	1970	57
401	735	All India Reporter Publi, Nag	AIR "	1973	60
402	736	D.V. Chitaley Publishing Nag	AIR : Criminal Law Journal Part-1	1960	66
403	780	D. V. Crittaley 1 dollaring, 140g	AIR Allahabad Andh, Prad	1973	60
404	781		AIR Mysore Orissa Patna	1973	60
405	782	11	AIR Bombay Calcutta	1973	60
406	783	- 4	AIR : Mysore Orissa Patna	1973	60
407	784	10.	AIR Punjab Rajasthan	1973	60
	785	+	AIR : Allahabad Andh, Prad	1974	61
408	786	-	AIR Bombay Calcutta	1974	61
	787		AIR : Bombay Calcutta	1974	61
410	788		AIR : Delhi Goa Gujrat J&K Kerla	1974	61
411		"	AIR:	1974	61
412	789	- 11	AIR : Madhya Pradesh	1974	61
413	790		AIR Madhya Pradesh Madras	1974	61
414	791		AIR Mysore Orissa Patna	1974	61
415	792	W.	AIR : Punjab Rajasthan	1974	51
416	793		AIR Punjab & Haryana Section	1974	61
417	794	-	AIR Allahabad Andh, Prad	1975	62
418	795 796		AIR Allahabad Andh. Prad	1975	62

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420	797	"	AIR Bombay Calcutta	1975	62
421	798		AIR : Delhi Gauhati, Goa, Gujrat	1975	62
422	799	"	AIR : Madh. Prad. Madras	1975	62
423	800	"	AIR : Orissa Patna	1975	62
424	801	"	AIR Allahabad Andh, Prad	1976	63
425	802	**	AIR : Bombay Calcutta	1976	63
426	803	"	AIR Madhya Pradesh	1976	63
427	804		AIR Orissa Section	1976	63
428	805	- 10	AIR : Delhi Section	1976	63
429	806		AIR : Delhi Section	1978	63
430	807	9	AIR : Madh. Prad. Madras	1976	63
431	808		AIR : Punjab & Haryana Section	1976	63
432	809	**	AIR : Allahabad Andh. Prad	1977	64
433	810	*	AIR : Bombay Calcutta	1977	64
434	811		AIR : Delhi Section	1977	64
435	812	"	AIR : Delhi Gauhati, Goa, Gujrat	1977	64
436	813	*	AIR : Madh. Prad. Madras	1977	64
437	814	- 11	AIR :Orissa Patna Punjab	1977	64
438	815	#	AIR Rajasthan Acts Journal NOC	1977	64
439	816		AIR : Allahabad Andh. Prad	1978	65
440	817	"	AIR : Bombay Calcutta	1978	65
441	818		AIR : Delhi Gauhati, Goa, Gujrat	1978	65
442	819	- "	AIR Karnataka Kerla M.P	1978	65
443	820		AIR : Orissa Patna	1978	65
444	821	"	AIR : Rajasthan Journal Acts	1978	65
445	822	"	AIR Supreme Court Section	1978	65
446	823		AIR : Allahabad Andh. Prad	1979	66
447	824		AIR : Bombay Section	1979	66
448	825	"	AIR Delhi, Gauhati, Goa, Gujrat	1979	66
449	826	"	AIR : Karnataka Kerla M.P.	1979	-66
450	827	"	AIR : Orissa Patna Punjab	1979	66
451	828	*	AIR : Rajasthan Journal	1979	66
452	829		AIR Allahabad Andh, Prad	1980	67
453	830	-	AIR Bombay Calcutta	1980	67
454	831	-	AIR : Delhi Gauhati, Goa, Gujrat	1980	67
455	832		AIR : Delhi Gauhati, Goa, Gujrat	1980	67
456	833		AIR : Karnataka Kerla M.P	1980	67
457	834		AIR : Rajasthan Sikkim Journal Acts	1980	67
458	835		AIR : Orissa Patna Punjab	1980	67
459	836	77	AIR : Allahabad Andh. Prad	1981	68
460	837		AIR : Bombay Calcutta	1981	68
461	838	16	AIR: Orissa Patna Punjab	1981	68
462	839		AIR : Delhi, Gauhati, Goa, Gujrat	1981	68
463	840		AIR : Karnataka Kerla M.P	1981	68
464	841		AIR : Orissa Patna Punjab	1981	68
465	842		AIR : Rajasthan Sikkim Journal Acts	1981	68
466	843		AIR : Allahabad Andh. Prad	1982	69

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467	844		AID : Pombou Coloute	Lynnal	T az
468	845		AIR : Bombay Calcutta	1982	69
469	846	11	AIR : Delhi, Gauhati, Goa, Gujrat	1982	69
470	847		AIR Delhi, Gauhati, Goa, Gujrat	1982	69
471	848		AIR Journal & Privy Council	1982	69
472	849		AIR Karnataka Kerla M.P	1982	69
473	850		AIR : Karnataka Kerla M.P	1982	69
474	851		AIR : Rajasthan Sikkim Journal Acts	1982	69
475	852		AIR: Orissa Patna Punjab	1982	69
476	853		AIR : Supeme Court	1982	69
477	854		AIR : Allahabad Andh. Prad	1983	70
478	855		AIR : Bombay Calcutta	1983	70
479	856		AIR Delhi, Gauhati, Goa, Gujrat	1983	70
480	857	- 11	AIR Delhi, Gauhati, Goa, Gujrat	1983	70
481	858	- 4	AIR : Journal Acts	1983	70
482	859		AIR : Karnataka Kerla M.P	1983	70
483	860		AIR : Orissa Patna	1983	70
484	861	"	AIR Supreme Court Section	1983	70
485	862		AIR : Supreme Court Section	1982	69
486	863	- "	AIR : Allahabad Andh. Prad	1984	71
487	864		AIR : Bombay Calcutta	1984	71
488	865	-	AIR : Delhi Section	1984	71
489		"	AIR : Delhi Section	1984	71
490	866	-	AIR Karnataka Kerla M.P	1984	71
490	868		AIR : Orissa Patna Punjab	1984	71
492	869	"	AIR : Rajasthan Sikkim Journal Acts	1984	71
493			AIR Karnataka Keria M.P	1984	71
493	870	-	AIR Allahabad Andh, Prad	1985	72
495	871	-	AIR : Bombay Calcutta	1985	72
495	872		AIR : Delhi Gauhati, Goa, Gujrat	1985	72
497	873		AIR : Delhi, Gauhati, Goa, Gujrat	1985	72
	874	0.	AIR Kamataka Keria M.P.	1985	72
498	875	- "	AIR Orissa Patna Punjab	1985	72
499	876	-	AIR : Rajasthan Sikkim Journal Acts	1985	72
500	877	100	AIR Supreme Court Section	1985	72
501	878	11	AIR Allahabad Andh. Prad	1986	73
502	879	"	AIR : Bombay Calcutta	1986	73
503	880	"	AIR : Karnataka Kerla M.P	1986	73
504	881	*	AIR : Delhi Gauhati, Goa, Gujrat	1986	73
505	882		AIR: Delhi, Gauhati, Goa, Gujrat	1986	73
506	883		AIR : Karnataka Kerla M.P	1986	7.3
507	884	.0	AIR : Orissa Patna Punjab	1986	73
508	885		AIR: Orissa Patna Punjab	1986	73
509	886		AIR : Rajasthan Sikkim Journal Acts	1986	73
510	887	D.V.Chitaley Publishing Nag	AIR : Delhi Section	1973	60
511	888		AIR : Delhi Section	1973	60
512	889		AIR : Madh. Prad. Madras	1973	60
513	890	D.W Chitaley Publishing Nag	AIR : Allahabad Andh. Prad	1987	74



514	891		AIR	Bombay Calcutta	1987	74
515	892	#.	AIR		1987	74
516	893		AIR		1987	74
517	894		AIR	Karnataka Kerla M.P	1987	74
518	895	*	AIR	Orissa Patna Punjab	1987	74
519	896	-	AIR	Rajasthan Journal Acts	1987	74
520	897		AIR	Allahabad Andh. Prad	1988	75
521	898		AIR	Bombay Calcutta	1988	75
522	899		AIR	Delhi Gauhati, Goa, Gujrat	1988	75
523	900		AIR	Orissa Patna Punjab	1988	75
524	901	W.W Chitaley Publishing, Nag	AIR	Rajasthan Journal Acts noc	1988	75
525	902	W. TV Grittaley E dionormight rag	AIR	Allahabad Andh. Prad	1989	76
526	903	п.	AIR	Bombay Calcutta	1989	76
527	904	н.	AIR	Orissa Patna Punjab	1989	76
528	905	H	AIR	Delhi Gauhati, Goa, Gujrat	1989	76
	906	11	AIR	Kamataka Kerla M.P	1989	76
529 530	907	- 11	AIR	Allahabad Andh. Prad	1989	76
11/2/2019/2019	-		AIR	Bombay Calcutta	1990	77
531	908		AIR	The state of the s	1990	77
532	909	4.	AIR	Karnataka Kerla M P	1990	77
533	910	-	AIR		1990	77
534	911		AIR		1990	77
535	912		AIR		1991	78
536	913	*	AIR		1991	78
537	914		AIR		1991	78
538	915	*	AIR		1991	78
539	916	u u	AIR		1991	78
540	917		-		1991	78
541	918	"	AIR		1992	79
542	919		AIR		1992	79
543	920		AIR		1992	79
544	921	N N	AIR		1992	79
545	922		AIR		1992	79
546	923	*	AIR		1992	79
547	924	*	AIR			80
548	925	"	AIR		1993	80
549	926	W.W.Chitaley Publishing, Nag			1993	
550	927		AIR		1993	80
551	928		AIR		1993	80
552	929	7		t : Orissa Patna Punjab	1993	80
553	930	"	AIF	ALCOHOLOGICAL CONTRACTOR OF THE PROPERTY OF TH	1994	81
554	931	0	AIF		1994	81
555	932		AIF		1994	81
556	933	"	AIF		1994	81
557	934	"	AIF		1994	81
558	935		AIF		1994	81
559	936	Marie Committee		R: Allahabad Andh. Prad	1995	82
560	937	S.W. Chitaley Publishing Nac	AIF	R : Rajasthan Sikkim Journal Acts	1995	82

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561	938		AIR : Bombay Calcutta	1995	82
562	939		AIR : Delhi, Gauhati, Goa, Gujrat	1995	82
563	940	H.	AIR Karnataka Kerla M.P	1995	82
564	941	11	AIR : Orissa Patna Punjab	1995	82
565	942	"	AIR : Allahabad Andh, Prad	1996	83
566	943	10	AIR : Bombvay Calcutta	1996	83
567	944	H.	AIR Delhi Gauhati, Goa, Gujrat	1996	83
568	945	9	AIR : Rajasthan Sikkim Journal Acts	1996	83
569	946	7	AIR : Orissa Patna Punjab	1996	83
570	947	"	AIR : Allahabad Andh. Prad	1997	84
571	948	4	AIR : Bombay Calcutta	1997	84
572	949	*	AIR : Karnataka Kerla M P	1997	84
573	950		AIR : Rajasthan Sikkim Journal Acts	1997	84
574	951_	S.W. Chitaley Publishing, Nag	AIR : Orissa Patna Punjab	1997	84
575	952	"	AIR : Allahabad Andh, Prad	1998	85
576	953		AIR Delhi, Gauhati, Goa, Gujrat	1998	85
577	954		AIR : Orissa Patna Punjab	1998	85
578	955		AIR Rajasthan Sikkim Journal Acts	1998	85
579	956	*	AIR : Bombay Calcutta	1998	85
580	957	*	AIR : Karnataka Kerla M P	1998	85
581	958	"	AIR : Allahabad Andh. Prad	1999	86
582	959	*	AIR : Bombay Calcutta	1999	86
583	960		AIR Delhi, Gauhati, Goa, Gujrat	1999	86
584	961		AIR Karnatka Keria M.P. MADRAS	1999	86
585	962		AIR : Orissa Patna Punjab	1999	86
586	963		AIR Rajasthan Sikkim Journal Acts	1999	86
587	964		AIR : Aliahabad Andh. Prad	2000	87
588	965		AIR : Bombay Calcutta	2000	87
589	966	*	AIR : Delhi, Gauhati, Goa, Gujrat	2000	87
590	967	"	AIR Karnatka Kerla M.P. MADRAS	2000	87
591	968	#	AIR Orissa Patna Punjab	2000	87
592	969	.81	AIR Rajasthan Sikkim Journal Acts	2000	87
593	970	77	AIR : Allahabad Andh, Prad	2001	88
594	971	Marie	AIR : Bombay Calcutta	2001	88
595	972	*	AIR : Delhi Gauhati, Goa, Gujrat	2001	88
596	973		AIR : Karnatka Kerla M.P. MADRAS	2001	88
597	974		AIR Rajasthan Sikkim Journal Acts	2001	88
598	975	"	AIR : Orissa Patna Punjab	2001	88
599	976	S.W. Chitaley Publishing Nag	AIR : Allahabad Andh. Prad	2003	90
600	977	11	AIR : Bombay Calcutta	2003	90
601	978	"	AIR : Delhi, Gauhati, Goa, Gujrat	2003	90
602	979		AIR : Karnatka Kerla M.P. MADRAS	2003	90
603	980	"	AIR : Orissa Patna Punjab	2003	90
604	981		AIR : Rajasthan Utranchal Pad	2003	90
605	982	"	AIR Allahabad Andh. Prad	2002	89
606	983	."	AIR : Bombay Calcutta	2002	89
607	984		AIR Delhi, Gauhati, Goa, Gujrat	2002	89

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608	985		AIR : Karnatka Kerla M.P. MADRAS	2002	89
609	986	(1)	AIR : Orissa Patna Punjab	2002	28
610	987	V.V.Chitaley Publishing, Nag.	AIR: Jan 1	2004	91
611	988		AIR : Feb 2	2004	91
612	989	*	AIR Mar 3	2004	91
613	990	"	AIR April 4	2004	91
614	991	U	AIR : May 5	2004	91
615	992	н	AIR : June 6	2004	91
616	993		AIR: July 7	2004	91
617	994		AIR Aug 8	2004	91
618	995	-	AIR : Sep 9	2004	91
619	996		AIR: Oct 10	2004	91
620	997	- 41	AIR: Nov 11	2004	91
621	998		AIR : Dec 12	2004	91
622	999	D.V.Chitaley Publishing, Nag	AIR : Supreme court		
623	1000	b. V. Crittaley Fubilishing, IVag		1959	46
624	1001	- 10	AIR : Supreme Court AIR : Supreme Court	1959	46
625			The state of the s	1960	47
626	1002		AIR Supreme Court	1960	47
	1003	- "	AIR Supreme Court	1961	48
627	1004		AIR : Supreme Court	1962	49
628	1005	"	AIR : Supreme Court	1963	50
629	1006	"	AIR : Supreme Court	1965	52
630	1007		AIR : Supreme Court	1965	52
631	2876	D.W Chitaley Publishing Nag	AIR : Supreme Court	1981	68
632	4513	W.W Chitaley Publishing, Nag	THE REAL PROPERTY AND ADDRESS OF THE PARTY AND	1989	76
633	2193	D.W Chitaley Publishing Nag	AIR:	1978	
634	2877	*	AIR : Supreme Court	1981	68
635			AIR : Supreme Court	1978	65
636	2172		AIR : Supreme Court	1980	67
637	2173		AIR : Supreme Court	1980	67
638	2853	"	AIR : Supreme Court	1978	65
639	1591	- 11	AIR Supreme Court	1978	68
640	2852		AIR Supreme Court	1978	65
641	1725	D.V.Chitaley Publishing Nag	AIR : Supreme Court		
642	1709	"	AIR : Supreme Court	1964	51
643	2587	"	AIR : Supreme Court	1957	44
644	4509	W.W Chitaley Publishing, Nag	AIR : Orissa Section	1989	76
645	3268	D.V.Chitaley Publishing, Nag	AIR : Supreme Court	1964	51
646	4522	W.W Chitaley Publishing, Nag	AIR : Supreme Court	1989	76
647	4506	u donormig, ivag	AIR : Supreme Court	1989	76
548	2125	D.W Chitaley Publishing, Nag	AIR Supreme Court	1986	73
649	2133	" Unitarey Fuorishing, Nag	AIR Supreme Court	1985	72
350	1550	11	AIR Supreme Court	1983	70
651	1000	V.V.Chitaley Publishing, Nag.	AIR : April 4	The second second second	_
652		v.v.ormaley Publishing, Nay.		1999	86
653		11	AIR May 5	1993	80
		44	AIR All India Reporter	1999	86
654			AIR: "	1992	79

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655		AIR: "	1999	86
656	*	AIR: "	1994	81
657		AIR "	1995	82
658		AIR:	1993	80
659	"	AIR : Supreme Court	1999	
660	*	AIR:	1999	86
661	"	AIR : All India Reporter	1999	86
662		AIR: Mar 3	1995	82
663	"	AIR : April 4	1995	82
664	"	AIR April 4	1994	81
665	11	AIR : May 5	1994	81
666	"	AIR Sep 9	1994	81
667	"	AIR: June 6	1994	81
668	Tr.	AIR: Nov 11	1994	81
669		AIR : Aug 8	1994	81
670	W	AIR : July 7	1994	81
671		AIR: Mar 3	1992	
672		AIR: Mar 3	1992	79
673		AIR : Feb 2	1992	79
674	-	AIR : Aug 8	1993	80
675		AIR Dec - 12	1994	81
676	**	AIR : Aug 8	1993	
677	*	AIR: July 7	1993	80
678	-	AIR Jan 1	1995	82
679		AIR : April 4	1992	79
680	11.	AIR : May 5	1993	80
681	"	AIR : June 6	1993	80
682	"	AIR : Oct 10	1992	79
683		AIR : May 5	1992	79
684	11	AIR: Nov 11	1992	79
685		AIR: May 5	1995	82
686	"	AIR: May 5	1993	80
687	"	AIR: July 7	1992	79
688	11	AIR : April 4	1992	79
689	11	AIR : June 6	1992	79
690	+	AIR: May 5	1992	79
691		AIR Nov 11	1992	79
692	*	AIR : Dec 12	1992	79
693		AIR : Dec 12	1992	79
694		AIR Sep 9	1992	79
695		AIR : Oct 10	1992	79
696	- 10	AIR: Mar 3	1996	83
697		AIR Sep 9	1999	86
698		AIR : Nov 11	1999	86
699		AIR Feb 2	1993	80
700		AIR : Sep 9	1993	80
701		AIR : Feb 2	1995	82

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702	7003		AIR: Nov 5	1995	
703	7000		AIR : Aug 8	1992	79
704			AIR Dec 12	1999	86
705			AIR : May 5	1999	86
706			AIR: Jan 1	1999	86
707			AIR : Jan 1	1999	86
708		100	AIR: Feb 2	1999	86
709			AIR: Feb 2	1999	86
710		0.	AIR: Mar 3	1999	86
711		н	AIR : April 4	1999	86
712			AIR : Dec 12	1999	86
713			AIR Feb 2	1992	79
714	-		AIR April 4	1993	80
715			AIR Aug 8	1992	79
716			AIR : July 7	1992	79
717		"	AIR: June 6	1992	79
718			AIR Oct 10	1999	86
719		S.W. Chitaley Publishing, Nag	AIR : Supreme Court	2001	88
720	140	O.VV. Ormaloy Garage	AIR : Supreme Court	2000	87
721	126	**	AIR Supreme Court	1995	82
722	120	*	AIR : Supreem Court	2002	89
723	5374		AIR Supreme Court	1991	78
724	119	W W Chitaley Publishing, Nag		1991	78
	5379	W W Critical T dollaring Trong	AIR : Supreme Court	1991	78
725	5380	11	AIR : Supreme Court	1991	78
726		"	AIR : Supreme Court	1993	80
727 728	123	11	AIR Supreme Court	1992	79
		S.W. Chitaley Publishing Nag		1992	79
729	130	W.W Chitaley Publishing Nag		1996	83
730		S.W. Chitaley Publishing Nag	AIR Supreme Court	1997	84
731	131	S.W. Critaley Foolisting, rag	AIR Supreme Court	1996	83
732			AIR : Supreme Court	1998	85
733	134		AIR : Supreme Court	1998	85
734	136 135		AIR : Supreme Court	1998	85
735	2917	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1986	73
736		S.W. Chitaley Publishing, Nag		1997	84
737	133	D.W Chitaley Publishing, Nag	AIR Supreme Court	1987	74
738	2675	D.W Chitaley Fubishing, Nag	AIR : Supreme Court	1986	73
739	1531	W.W Chitaley Publishing, Nag		1988	75
740	4481	D.W Chitaley Publishing Nag		1985	72
741	1539	D. VV Chitaley Publishing Nag	AIR :	1991	4000
742	5332	14/14/ Chitalay Bublishing Nas	2000	1994	81
743	124	W.W Chitaley Publishing Nag		2001	88
744	110	S.W. Chitaley Publishing Nag	AIR : Supreme court	2000	87
745	142	-	AIR Supreme Court	2001	88
746	100		AIR : Supreme Court	1999	86
747	137		Mix ouplettic oout	1000	82

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749	1117	W.W Chitaley Publishing, Nag	AIR : Supreme court	1993	80
750	141	S.W. Chitaley Publishing, Nag	AIR : Supreme cOurt	2000	87
751	129	11.	AIR : Supreme Court	1996	83
752	139		AIR : Supreme Court	1999	86
753	4498	W.W Chitaley Publishing Nag	AIR : Supreme Court	1988	75
754	4546		AIR : Supreme Court	1990	77
755	4539	"	AIR : Supreme Court	1990	77
756	4535		AIR : Supreme Court	1990	77
757	4538	70	AIR : Supreme Court	1990	77
758	4545		AIR : Supreme Court	1990	77
759	1558	"	AIR : Supreme Court	1982	69
760	2860	D.W Chitaley Publishing Nag	AIR Supreme Court	1979	66
761	2181	"	AIR : Supreme Court	1979	66
762	1575		AIR : Supreme Court	1980	67
763	2778	"	AIR : Supreme Court	1968	55
764		"	AIR : Supreme Court	1976	3
765	2861	W	AIR Supreme Court	1979	66
766	2756	D.V.Chitaley Publishing, Nag	AIR Supreme Court	1966	53
767	2869	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1980	67
768	1518	H	AIR : Supreme Court	1987	74
769	1519	**************************************	AIR : Supreme Court	1987	74
770	1542	"	AIR Supreme Court	1984	7.1
771	1,00,000		AIR : Supreme Court	1981	
772		"	AIR : Supreme Court	1984	2
773	4536	W.W Chitaley Publishing Nag		1990	77
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219	3109		A.I.R. : Madras	1944	31
220	2480		A.I.R.: Bombay	1944	31
221	3190		A.I.R.: Bombay	1944	31
	2946	V.V. Chitaley - Nagpur	A.I.R.: Calcutta	1923	10
222	2939	v.v. Cimaley - Ivagpur	A.I.R.: Patna	1923	10
223	2309		A.I.R. Calcutta	1923	10
224			A.I.R.: Jour Pri Council	1923	10
225	2308		A.I.R.: Patna	1923	10
226	2315	-	A.I.R.: Allhabad	1923	10
227	2314		A.I.R.: Allhabad	1923	10
228	2945	*		1923	10
229	2313		A.I.R.; Madras	1923	10
230	2032		A.I.R.: Rangoon	1941	28
231	1888	D.V. Chitaley - Nagpur	A.I.R.: Patna	1941	28
232	1895	"	A.I.R.: Bombay	1941	28
233	3083		A.I.R.: Madras	1941	28
234	3085	"	A.I.R. : Calcutta		28
235	2454	*	A.I.R. : Jour Act P.C. P.C	1941	28
236	2453		A.I.R.: Bombay	1941	28
237	2455		A.I.R.; Allhabad	1941	-
238	3084		A.I.R.: Lahore	1941	28
239	3090	3.4%	A.I.R.: Nagpur, Sindh, Peshwar, Rangoon	1941	28
240	1887		A.I.R.: STA Act: Jour	1942	
241	2299	V.V. Chitaley - Nagpur	A.I.R. : Bombay	1921	08
242	2295	"	A.I.R. : Calcutta	1921	08
243	2930		A.I.R.: L&U Burma Nagpur, sindh	1921	08
244	2924		A.I.R. : Madras	1921	08
245	2057		A.I.R. : Allhabad	1921	08
246	2048		A.I.R.: Calcutta	1921	08
247	2925		A.I.R.: Patna	1921	08
248	2049	*	A.I.R.: Lahore	1921	08
249	2037		A.I.R.: Madras	1923	10
250	2942		A.I.R.: Lahore	1923	10
251	2022	11	A.I.R.: Patna	1925	12
252	2326		A.I.R.: Lahore	1925	12
253	2320		A.I.R.: Nagpur, Sindh, Rangoon	1925	12
254	-		A.I.R.: Lahore	1925	12
255	2021		A.I.R.: Jour, Pri, Council	1925	12



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256	2961		A.I.R. Calcutta	1925	12
257	2957		A.I.R.: Patna	1925	12
258	2016	-	A.I.R.: Allhabad	1925	12
259	2325	*	A.I.R.: Madras	1925	12
260	3010		A.I.R.: Lahore	1931	18
261	2379	-	A.I.R. Allhabad	1931	18
262	1973	-	A.I.R.: Journel sec	1931	18
263	3006	-	A.I.R. Journel Priv. Council	1931	18
264	1968	**	A.I.R. : Bombay	1931	18
265	1974		A.I.R.: Nagpur, Sindh, Rangoon	1931	18
266	3003		A.I.R. Bombay	1931	18
267	3005	"	A.I.R.: Calcutta	1931	18
268	2317	н .	A.I.R.: Madras	1931	18
269	1766	H-/	A.I.R.: Jour Sec.	1931	08
270	2975		A.I.R.: Rangoon, Nagpur Oudh & Sind	1927	14
271	2341	"	A.I.R.:Oudh & Sind	1927	14
272	2978	н.	A.I.R.: Allahabad	1927	14
273	2006	"	A.I.R. Patna	1927	14
274	2343	**	A.I.R. Madras	1927	14
275	2971		A I.R. Madras	1927	14
276	2007		A.I.R. Jour Priv. Council	1927	14
277	2000		A.I.R.:Lahore	1927	14
278	2340		A.I.R.: Jour-P.C. Rangoon	1927	14
279		The All India Report Nagpur	A.I.R. :Patna	1945	32
280			A.I.R.:Jour-Section.	1945	32
281	2488		A.I.R.:Patna	1945	32
282	3115	7.81	A.I.R.:Lahore	1945	32
283	2489		A.I.R. :Allahabad	1945	32
284	-		A.I.R.:Calcutta	1945	32
285		V V. Chitaley - Nagpur	A.I.R. Madras	1922	09
286	2935	*	A.I.R.: Madras	1922	09
287	2000		A.I.R. Rangoon, Sind, Oudh + Nagpur	1922	09
288	2302		A.I.R. Lahore	1922	09
289	2045		A.I.R. Calcutta	1922	09
290	2931	-	A.I.R.:Calcutta	1922	09
291	2934		A.I.R.: Allahabad	1922	09
92	2301		A.I.R.: Bombay	1922	09
293	3088	D.V. Chitaley - Nagpur	A.I.R.: Patna	1941	28
194	1892	"	A.I.R.:Madras	1941	28
95	3087		A.I.R.: Allahabad	1941	28
296	1894	10	A.I.R.: Lahore	1941	28
297	2457	0	A.I.R. Calcutta	1941	28
298	1889		A.I.R. Nag. Oudh Pesawar Ran Sind	1941	36
99	3086	*	A I.R.: Journal Act's Pri. Con Fed Court	1941	28
300	2359		A.I.R.:Nagpur Oudh.	1929	1
01	2360	V.V. Chitaley - Nagpur	A.I.R. :Madras	1929	16
302	1988	a support	A.I.R.:Madras	1929	16
03	1991		A I.R. Nagpur Oudh Rangoon Sindh	1929	16
04	1984		A.I.R. Lahore	1929	16
105	2356	н	A.I.R. Journal P.C bombay	1929	16
106	2992		A.I.R.: Patna	1929	16





307	2989	2	A.I.R.:Lahore	1929	16
308	2524	The All India Report Nagpur	A.I.R.:Nagpur	1949	36
309	1830	10	A.I.R. :Nagpur	1949	36
310	3151		A.I.R. :Patna Orrisa	1949	36
311	2518	*	A.I.R. :Allahabad Oudh Ajmer	1949	36
312	3147	*	A.I.R.: East Punjab Him. Pradesh Lahore Peshwar	1949	36
313	1824	-	A.I.R. Patna	1949	36
314	3148		A.I.R. Allahabad Oudh Ajmer	1949	36
315	3152		A.I.R. Allahabad Assam	1949	36
316	1929		A.I.R. Bombay Sind Kutch	1949	36
317	1826		A.I.R. Madras	1949	36
318	2046	V V Chitaley - Nagpur	A.I.R. Allahabad	1922	9
319	2937	W. A. Chillippie X - 146/35/01	A.I.R. Bombay Nagpur Oudh Sind	1922	9
320	2044		A.I.R. Lower Burma Nagpur Oudh Sind	1922	9
321	2300	"	A.I.R.: Patna	1922	9
322	2041		A.I.R. Bombay	1922	9
323	2932		A.I.R. Patna	1922	9
324	2042		A.I.R.: Privy Council	1922	9
325	2293	-	A.I.R. Lahore	1921	9
325	2054		A.I.R. Patna	1921	8
327	2298	-	A.I.R. L.B.U.B. Nagpur Oudh Sind	1921	
328	2926		A.I.R. Bombay	1921	8
329	1884		A.I.R. Nagpur Oudh Pesawar Rangoon & Sind	1942	29
330	3091	D.V. Chitaley - Nagpur	A.I.R.: Calcutta	1942	29
331	2461	D.V. Chitaley - Nagpur	A.I.R. Patna	1942	29
332	2466		A.I.R. Calcutta	1942	29
333	3094	"	A.I.R. Bombay	1942	29
334	3092		A.I.R. Madras	1942	29
	3092		A.I.R. Lahore	1942	29
335 336	2465		A.I.R. Journal Act's Pri. Con Fed	1942	29
337	1886		A.I.R.:Patna	1942	29
338	2463	-	A.I.R. Allahabad	1942	29
339	1885	-	A.I.R. Allahabad	1942	29
340	1955	V.V. Chitaley - Nagpur	A.I.R. Allahabad	1933	20
341	3026	v. v. Gillarey - Nagpur	A.I.R. Nagpur Oudh Pesawar Rangoon & Sind	1933	20
342	3021		A.I.R.:Madras	1933	20
343	2391	-	A.I.R. Madras	1933	20
344	3024		A.I.R. Calcutta	1933	20
345	3024		A.I.R. Calcutta	1933	20
346	1835	The All India Report	A.I.R. :Patna	1948	35
347	2512	Nagpur	A.I.R. :Nagpur Oudh Sind	1948	35
348	3144	-	A.I.R.: Calcutta	1948	35
349	2516		A.I.R. Madras	1948	35
350	3145		A.I.R. Allahabad	1948	35
351	3141		A.I.R.: East Punjab	1948	35
352	1838	D.V. Chitaley - Nagpur	A.I.R. Allahabad	1948	35
353	3148	The All India Report Nagpur	A.I.R. Journal Indian Act's Privy	1948	35

P

354	2511	-	A.I.R. :Journal Acts p.c.	1948	35
355	1836		A.I.R. :Bombay	1948	35
356	3143		A.I.R.: Nagpur & Sind	1948	35
357	2510		A.I.R. :Calcutta	1948	35
358	1834		A.I.R.: Punjab-Lahore	1948	35
359		V.V. Chitaley - Nagpur	A.I.R.: Nagpur Oudh Peshwar Rangoon & Sind	1933	20
360	3020		A.I.R.: Allahabad	1933	20
361	2023		A.I.R. :Bombay	1933	20
362	1952	- 44	A.I.R.:Patna	1933	20
363	3022		A.I.R. Patna	1933	20
364	2393		A.I.R.: Journal Privy Council	1933	20
365	1960		A.I.R. Calcutta	1932	19
366	1000		A.I.R. :Bombay	1932	19
367	2786		A.I.R. Bombay	1932	19
368	2100	The All India Report	A.I.R. Calcutta	1943	30
		Nagpur Nagpur	Management .	10000	75502
369			A.I.R.:Lahore	1943	30
370	3106	"	A.I.R. :Nagpur Peshawar Sind	1943	30
371	3095	**	A.I.R. Nagpur, Oudh, Peshwar Rangoon & Sind	1942	29
372	3099	1,00,1	A.I.R.: Madras	1943	30
373	1882		A.I.R.: Madras	1942	29
374	3101		A.I.R.: Lahore	1943	30
375	1880		A.I.R. Madras	1942	27
376	3104	41	A.I.R. Allahabad	1943	30
377	3103	(4)	A.I.R.	1040	- 00
378	3102	- 11	A.I.R. Patna	1943	30
379	3100	- 0 -	A.I.R. Bombay	1943	30
380	3100		A.I.R.: Nagpur-Oudh Peshwar & Sind	1943	30
381		*	A.I.R.: Bombay	1943	30
382			A.I.R. :Patna	1943	30
383		*	A.I.R. :Madras	1943	30
384	4792	Delhi Law Times Office	D.L.T. :Delhi	1989	38
385	4788	-	D.L.T. :D.H.C. New Delhi.	1989	37
386	4786		D.L.T. D.H.C. New Delhi.	1988	36
387	4790		D.L.T. :D.H.C. New Delhi.	1989	37
388	4804	-	D.L.T. :D.H.C.New Delhi.	1990	42
389	4791		D.L.T. D.H.C.New Delhi	1989	38
390	4803	-	D.L.T. D.H.C.New Delhi.	1990	42
391	4800		D.L.T. :D.H.C.New Delhi.	1990	41
392	4782	"	D.L.T.: D.H.C.New Delhi.	1988	35
393	4781	- "	D.L.T. D.H.C.New Delhi	1988	34
394	4766		D.L.T.: D.H.C.New Delhi.	1986	29
395	4764	"	D.L.T.: D.H.C.New Delhi.	1986	29
396	4763	-	D.L.T. D.H.C.New Delhi.	1985	XXVII
397	4758	"	D.L.T. D.H.C.New Delhi	1985	XXVII
398	4761		D.L.T.: D.H.C. New Delhi.	1985	XXVIII
399	4760		* "	1985	XXVII
400	4756	- 4		1984	XXVI
	4755	- 11	16. 46	1984	XXVI
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401		- 1		1084	25
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405	4801	-	-	*	T 4000 T	1 44
405	4794				1990	41
407	4797		30	-		39
408	5273	-	11		1990	40
409	4796		11		1991	44
410	5275				1989	39
411	5275	16	11		1991	45
412	4784			. # 17	1991	43
413	4779	. "			1988	XXXV
414	4787	- 4	27		1988	XXXIV
415	4773				1988	36
416	4110			200	1987	XXXII
417	4777			"	1987	32
418	4770	-	-	141	1987	3
419	4776	-	10	(#)	1987	31
420	4768				1987	33
421			н.		1986	30
	4771		"		1987	31
422	4767		7/	-	1986	30
423	2700	Jagjit Singh Chawla	SLR.		1988 (2)	51
424	2701		- "		1988 (3)	52
425	2702	,	- "		1988 (3)	52
426	2699	"			1988 (2)	51
427	2696		- 1		1988 (1)	50
428	2697	"			1988 (1)	50
429	2707				1988 (6)	
430	4655	*	100		1989 (5)	61
431	4641				1989 (5)	61
432	5488		100		1991 (8)	78
433	5489		*		1992 (2)	80
434	5484	-			1991 (7)	77
435	5494	"	1.0		1992 (4)	82
436	5487				1992 (1)	79
437	5491				1992 (3)	81
438	5305	-	S.L.R.	All India	1991 (5)	75
439	5303				1991 (3)	73
440	5304	*			1991 (4)	74
441	5302		- "		1991 (2)	72
442	1369		10		1979 (3)	22
443	2706			"	1988 (4)	53
444	3688			- 11	1988 (6)	55
445	2705			**	1988 (4)	53
446	4670	"		"	1990 (3)	66
447	4664			*	1990 (2)	65
448	4649		-		1989 (6)	62
449	4644				1989 (1)	57
450	4651		"	#1	1989 (1)	57
451	4647		*		1989 (4)	60
452	4654			11	1989 (4)	60
453	4646				1989 (3)	59
454	4645				1989 (2)	58
455	4652	**		11	1989 (2)	58
456	4657	- "		*	1989 (7)	63
457	4642		-		1989 (6)	62
458	4668	- 1	-	*	1990 (1)	64
100	4643			-	1989 (7)	63

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460	4669	1			-	V	-
461	4658	"	" "		1990 (2		55
462	5498	-	" "		1990 (1		64
463	5496				1990 (6)		84
464	4667	"			1990 (5)		83
465	4666				1990 (5)		68
466	4639	-	" "		1990 (4)		67
467	5301				1989 (3)		59
468	4672				1991 (1)		71
469	5299	n n	20 00		1990 (5)		68
470	3331	Harbans Lal Sarin	Lahore Law Times. Panjal Section.	(India)	1990 (6) 1970		69 49
471	3330				1969		84
472	3315				1953		32
473	3314		#:	(1)	1952		31
474	3620				1951		30
475	3313	*	4		1951		30
476	3685	Prabhu Das Suri	-	"	1934		30
477	3621	*	"		1952		31
478	3626		н	(0)	1957		36
479	3649	K. Suri	Lahore Law Times		1980	-	LIX
480	3333	"	Landre Law Times		1972		
481	3641	/4.	11		1972		51
482	3610	- 44			1981		51
483	3640						60
484	3603				1971		50
485	3643	н			1974		53
486	3642	n	- 11		1974		53
487	3653	K. Suri - Chandigarh	The second secon		1973		52
488	3612	n. ouri - Chandigani	Lahore Law Times		1984	80	63
489	3651				1983	70	62
490	3345				1982	70	61
491	3343	-	7/8		1983	70	62
492	1130	Sudershan Malik - Delhi			1982	70	61
493	1137	Suderstrait Wallk - Delitt	Chandigarh Criminal Ca	ases	1984		
494	1128				1985		
495	3623	L. Prabhudas Puri	The Laboratory of the Control of the		1982		
496	100/2000///	The Mail Simla	The Lahore Times Law		1954	12	33
	3583	V C V COLUMN	Lahore Law times		1954	12	33
197 198	3655 3615	K Suri - Chandigarh			1986		65
199	3010	L. Anand Mohan Suri -	Punjab Law Reporter		1986 1957	95	65 65
000	2054	Chandigarh					
500	3654	K. Sun - Chandigarh	Lahore Law Times		1985		64
502	3613 3614				1984		63
03	3334				1985	-00-	64
04					1973	30	52
05	3596				1967	20	46
	3595	"	- "		1966	19	45
06	3637	"			1968	20	47
07	3598				1969	22	48
80	3597				1968	20	47
09	3636	-			1967	20	46
10	3634		197		1965	10	44

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511	3586	Prabhu Das Suri - Chandigarh	Lahore Law Times	1957	12	36
512	3587			1958	15	37
513	3321	-		1959		38
514	3628		(4)	1959	15	38
515	3627	*		1958	12	37
516	3624		17#1	1955	10	34
517	3623			1953	12	32
518	3585	170		1956	12	35
519	3584		*	1955	-	34
520	3625		H.	1956		35
521	3633	K. Sun - Chandigarh	Lahore Law Times	1964	15	43
522	3593	10	100	1964	15	43
523	3594			1965	16	44
524	3323	Prabhu Das Suri - Chandigarh		1962	15	41
525	3591			1962		41
526	3592	Vinod Kr Suri - Chandigarh		1963	15	42
527	3632			1963	15	42
528	3630	Prabhu Das Suri -		1961	15	40
529	3332	Chandigarh		Minner.	0,000	202000
		K. Suri - Chandigarh		1971	25 or 4	50
530	3606	-		1977	45	56
531	3645	-	-	1976	45	55
532	3336		-	1975	35	54
533	3337			1976	45	55
534	3644	K. Sun - Chandigarh	Lahore Law Times	1975	125	54
535	3650	"		1981	70	60
536	3341			1980	55	59
537	3629	Prabhu Das Suri - Chandigarh		1960	15	39
538	3590	н н		1961	15	40
539	3321		***	1960	15	39
540	3647	K. Suri - Chandigarh	100	1978	50	57
541	3648	K. Suri	*	1979	55	58
542	3607			1978	50	57
543	3646			1977	45	56
544	3635		*	1966	19	45
545	3616	P. Suri - Chandigarh	Lahore Law Times	1987	100	66
546	3618		-	1987	100	66
547	3617			1988	125	67
548	3657		*	1988	125	67
549	4748	Delhi Law Times Office	Delhi Law Times	1983		23
550	4746		"	1983		23
551	4751			1983		24
552	4750			1983		24
553	1129	Sudershan Malik - Delhi	Chandigarh Criminal Cases	1983		
554	1134			1982		
555	1124	"		1984		
556	5480			1988-91	Sup	p.88-9
557	5280			1991		2
558	4712		Chandigarh Criminal Cases	1990		11
559	5279			1991		1
560	5477	- 4)r	1992		1



561	5476		1	1000		-
562	4704	- 11		1992		2
563	1131	-				
564	4708	- 11		1985		
565	4711		"	1990		1 2
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566	4705	11		1989		_
567	4709		-	1990		1
568	1123	-		1983		
569	3658			1988		
570	3660	-		1988		
571	1133	-		1987		
572	1139		-	1987		
573	1138		-	1986		
574	1132			1986		-
575	1275	V.V. Chitaley - Nagpur	A.I.R. Manual C&C. 4th Edition			33
576	1319		*			7
577	422	Copy Right EBC- Lucknow	Law of Probation in India. B.D Khatri.	1988		
578	682	E.B.C.	Cattle Trespass act 1871, 2nd ed.	1982	20	
579	384	R.G. Sagar - Allahabad	Criminal Minor act's 2nd edition.	1986		4
580	647	L.R. Bagga	Workmen's Compansation Act & Rules 3rd ed	1986		
581	421	"	Advocat Act legal Pra act 4th ed.	1987	160	
582		S.K. Kalra - Chandigarh	Punjab Municipal act 1911.	1987	80	
583	3871	Laxmi Publisar	Case Law Central Sale Tax act	1988		
584	596				000	
585	090	M.K. Bhargava Delhi	Industrial licensing I.D.R.act	1986	350	
100000		Asia Law House	Law of essential commodities central control order's 2nd			
586	477	L.R. Bagga Allahabad	Law of foreigners 4th ed.	1987		
587	1252	V V Chitaley - Nagpur	A.I.R. Manual 4th Edition.			10
588	1253					- 11
589	1254	*				12
590	1314		41			2
591	1246		*			4
592		"				6
593						6
594		"				28
595	1291		19			14
596	1347	"	10/			35
597	1310	"				33
598	1239		(8)			32
599	1308					31
600	1318		4.			6
601	1266	-	, 01.1			24
602	1329		- 4			17
603	467	Bafna Publication Jaiput	Indian Penal Code	1987	360	17.
604	401	Wadhwa & Co. Nagpur	Low of Evidence 17 ed 1987.	1987		
605		L.B.C. Aliahabad	Low of wills 4th ed.	1984	200	
606	488		A Manual of civil laws in 4 volumes	1988		3
607	5406	K.K. Lodha Calcutta	Civil Ready Refrencer 4th ed.	1992	300	1
608	2656	Eastern Law House Calcutta	Criminal Court hand Book, 8th ed.	1987		-1
609		Kamlesh Pubi. Delhi	Provincial insolvency Act 1920		250	
	3387	E.B.C Lucknow	Indian Electricity Act 1910	1990		_



611	- 423	#	Law of Probation in India	1988	150	-
612	498		Law Realating to weights and measures	1988	60	
613		Akalank Publi.	Descriptive Law on Pollution &	June	400	
614	579	D.C. Puliani Bharat Law	Enironment Principles of statutory interpretation	1983		-
615	3759	House University Book Agency	3rd ed. Law of evidence 6th ed. 1988	1988		2
170120		Allahabad	Law or evidence our ed. 1900	100000000		
616	3762		"	1988		1
	101 (DC		Criminal manual	1996	120	
618		Versatile Pub.	Concepts of Central sales tax	2002		1
619		Chandri Pubi.	Funda Mental rules & Suplementry rules 9th ed.	1985		2
620		The Manager of Publication Delhi	Satutory Rules & order	1967	120	1
621			11	1968	120	2
622		-		1967	120	1
623				1967	120	1
624				1968	120	2
625			*	1967	120	1
626			n	1968	120	2
627		The Commissioner of	Delhi Administraton Manual	1976		2
000		Excise	4	4070		-
628				1976		3
629				1976		_1
630		V.K. Gupta	Shram Patrika labour dep. Admin.	1974		
631	5912	Central Law Agency Allahabad	Foreign Contribution act. 1976	1976	6	
632		Swamy Publication Madras	Fundamental rules & Supplementry rules 1st.	1982		
633	49	Eastern Book Co.	Glossary of terms & experience in sales tax	1984	35	
634		The Commissioner of Excise	Delhi Administration manual	1976		3
635	1435		Delhi code compilation of unrepeated. Act.	1959		2
636				1959		2
637		The Commissioner of Excise	Delhi Administration manual	1976		3
638		Entitle		1976		3
639		Manager of Pubi.	Compilation of the treusury rules	1969		2
640		The Commissioner of Excise	Delhi admin manual	1976		1
641	3318	E.B.C.	Contract Labour act, 1970	1990		
642	3010	Manager Govt.	Model Prison manual	1970		
		Faridabad		10000		
643		Excise	Delhi admin manual	1976		2
644		Manager Govt. Delhi	Statutory rules & Order's	1968		2
645		H _		1968		2
646		Manager of Pubi.		1958		- 1
647		,		1958		1
648			"	1968		2
649			Delhi code act.	1959		2



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650	2		Rules of court 1952	1954	-	2
651	48	E.B.C.	Glossery of terms & Expression's sales tax	1984	35	
652	435	E.B.C.	Naxotic Drugs & psy substrance's act 1985	1987	60	
653	379	Ashoka Law House	Notaries act 1952	1987	8 8	
654	723	E.B.C.	Law of simple discharge	1984	160	
655	100	E.B.C.	Drugs & cosmetics act 1940	1994	285	
656	1036	Swamy Publication -	Swamy's Pension compilation	1987	50	
657	651	E.B.C.	Workmen's Compensation Act 1923.	1986	150	
658		R.G. Sagar	Arm's & Explosives 1983. Substance Act.	1986		
659		Delhi Admin	Delhi Freedom fighters	1985		2
660	595	M.K. Bhargawa	Industrial licensing I.D.R.act	1986	350	
661	479	L.R. Bagga.	Law of Foreigners 5th ed.	1987	140	
662	1164	E.B.C	Digest of supreme court cases	1982		12
663	1165	*		1984		13
664	4733	*	N	1989		15
665	1161	"		1978		9
666	1162	*	(H)	1979	75	10
667	1160	7	.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	1978	95	8
668	163	"	7.87	1980		11
669	3673		partnership act 1932	1982	125	
670	468	Capital Law House	Cases & materials on indian penal code	1986		
671		ISSD Delhi	Delhi slums & law.	1982		
672	66	Pioneer Pub.	Delhi Rent control act	1985		
673	3801	Law Books All	Immoral traffic act 1956 4th ed.	1988		
674	3951	Vinod Pub. House Delhi Pradeep Nijhawan.	Commentaries on the Public premisesact 1971,	1988	160	
675	5428	Weedha & Co. Nagpur.	Low of civil Proerdure 8th ed. 1992	1992		1
676	592	L.R Bagga. L.B.C	Company Promotion management & incorporation 2nd ed.	1987		
677	369	J.C. Bangia.	Crime proseution & defence investigation guide 7th ed.	1986		
678	486	Mohan Lal Delhi.	Manual of civil laws act & rules	1988	250	1
679	6533	Ramesh Khera Delhi	Delhi land & Revenue code 2nd ed.	1995	480	
680		Universal Book	D.D.A Act	1987		
681		E.B.C.	Law of controlsales tax 4th ed.	1985		
682		Sonu Verma	Deihi Municipal Digest 1957-1986.	1987	140	
683		S.k. Sodhi	Motor vehicles act 59 of 1988.	1995	225	
684		Law Pub.	Legal update law catalogue	2000		
685	691	J.D. Gogia	Code of civil procedure 4th ed.	1986	350	
586	5140	L. R. Bagga	Protection of civil rights act & rules 3rd ed.	1989	125	
687	4928	E.B.C.	Factories act 1948	1991		
688		R.G. Sagar	Specific Relief act 47of 1963 9th ed.	1987	320	2
689	4875	E.B.C	India Penal code 1860	1991		
690	3920		Registration act 1882 4th ed.	1989		
691		Commi of Excise	Delhi Administration manual	1976	60	2





692	5732	Universal Book Trader	Constitution of india comment's & sub - india	1994		
693			Rules framect under delhi police act	1990		
694	698	Universal Book Trader	Labour Problems & remedies		95	
695		C.L.Nijhawan	The law of Electricity India & Pakistan	1964	30	
696		Law Pub	Motor vehicles act 1988.	1996	300	
697	3866	G.D. Kataria	Economic Ligislation 2nd ed.	1988		
698	712	L.R Bagga. Allahabad	Easements & Liceners 10th ed.	1984	250	
699		"	Delhi local act's civil,criminal. Revenue	1992	200	4
700	5420	Pioneer Books	*	1991	200	3
701	5421	*		1992	200	4
702	No. of Concession, Name of Street, or other Designation, Name of Street, or other Designation, Name of Street,	*		1992	200	2
703	5169		*	1989	200	1
704	5226	*		1989		1
705	1298	V.V Chitaley	A.I.R. Manual 4th Edition.	1979		21
706	1303			1979		26
707	4319	E.B.C.	Motor vehicles 9th ed.	1990	400	
708	801	R.G. Sagar	Conveyancing 7th ed. 5 vol.	1987		- 1
709		"	"	1985		1
710	5604	Universal	Constitution of india.	1993		
711		EBC	Law Relating to foreigners Passport's & citigenship in india.			
712		O.P.Chadha	Building Bye-Law's 2nd ed.	1987		
713	432	Arjun Singh Chawla Chandigarh	Commentary on Punjab jail manual.	1987	180	
714		Law Pub. Allahabad	Commentaries on limitation Act 5th ed.	1986		
715	5163	Law Book Co. Allahabad	Dowry Prohibition act & rules 3rd ed.	1990		
716		O.P. lakhinder	Civil Service Regulation's	1986		3
717			II .	1986		2
718			National Employment service			2
719	5527	A.I.R. Pub.	Criminal Law Journal Part 1112	1992		98
	222/	A.I.K. PUD.	" Part 1095	1991		97
720			" Part 1109	1991		97
721 722	5473	W.C.	" Part 1109	1992		98
723	5536		" Part 1109	1992		98
724	5474	н.	" Anual Index Part	1992		98
725		0	" Anual Index Part	1992		
726			" Anual Index Part	1991		97
727	5531		" Anual Index Part 1116	1992		98
728	5535	1.00	" Anual Index Part 1108	1992		98
729	5541	**	" Anual Index Part 1114	1992		98
730	5540		" Anual Index Part 1113	1992		98



731	5469		" Anual Index Part 1105	1992	98
732	5542		" Anual Index Part 1115	1992	98
132	0042		Anual Index Part 1110	1332	30
733		-	" Anual Index Part 1098	1991	97
734	5533	-	" Anual Index Part 1106	1992	98
735	5471		" Anual Index Part 1106	1992	98
736	5472		" Anual Index Part 1108	1992	98
737	5528	*	Criminal Law Journal Part 1113	1992	98
738	5532	-	Criminal Law Journal Part 1105	1992	98
739	5470		Criminal Law Journal Part 1107	1992	98
740	5534		Criminal Law Journal Part 1107	1992	98
741	5530		* Part 1107	1992	98
742			Part 1101	1991	97
743	5543		AIR Manual. Part 1116	1992	98
744	5537		* Part 1110	1992	98
745		(.4)	* Part 1102	1991	97
746			* Part 1103	1991	97
747	5529	*	* Part 1114	1992	98
748				1992	_
749		S.W. Chitaley	All India Reporter	1999	86
750			- Annual Index	1999	
751			Indian Law Reporter	2004	2
752			" Part 5	2005	2
753		•	Indian Law Reporter Delhi Series Part2	2005	1
754		-	* Part 1	2004	2
755			* Part 3	2004	1
756			* Part 4	2003	2
757		10	" Part 4	2005	2
758			" Index	2003	1
759		100	" Genernal	2001	2
760		-	" "	2004	1
761			" Part 2nd.	2006	1
762			" Part 3	2003	2
763			" Part 4	2006	1
764			" Part 5	2006	1
765			" Part 3	2006	1
766			" Part 1	2007	2



767			" Part 2	2007		2
768		100	" Part 5	2007		2
769			" Part 6	2005	-	1
770			" Part 5	2005		1
771			" Part 4	2005		1
772		-	" Part 6	2004		2
773		J.D. Gogia	Code of civil procedure 4th ed.	1986	350	- 1
774			Delhi Metropolitian Council 1966-89	1989		
775	2234	Bheer Gupta	Bharat ki Savidhayi Vidhi (Hindi)	1998	400	
776			Dasvi Lok Sabha Sadasya Parichay	1992	200	
777	1391	S Bhatia	Delhi Sales tax an abridged ed.	1989	85	
778	1408	"		1989	95	
779	4317	Swami Pub.	Establishment & Admin. Central Govt.			
780	2801	D.V.Chitaley Nagapur	A.I.R.: Mysore Section	1971		58
781	1642	- 1	A.I.R.: Delhi	1972		59
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783	2810		" : Mysore Orissa Patna	1972		59
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787	2246		" Allahabad	1971		58
788	2800	*	" : Assam Bombay Culcutta	1971		58
789	2802		" Madhya Pra. Madras	1971		58
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792	1672	D.V.Cilitaley Nagapur	" Aliahabad Andh Prad.	1968		55
793	2125	-	" : Allahabad Andh. Prad.	1974	-	61
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798	3263		Punjab Rajasthan I npura	1963		50
797	-		ACIS JOUI. 0.5.5.0. 5.0.	1970		57
798	2532		" Journal Indian Act	1950		37
799	2798		. Deini Gaunati Goa	1971		58
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807	2787		* Mysore Orissa Patna	1969		56
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853	3215		" : Acts Journal Supreme Court Ajmer	1957	44
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857	2730	- 0	" Mysore Orissa Patna	1962	49
858		(8)	" Patna	1935	
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888	2267		" :Notes of Supreme Court U.S	1969	40
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891	2576		" : Tajasthan Saurashtra Tra-	1956	43
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904	2718		" statute & Articles Referencer Acts Journal	1961	48
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906	2476		* : Nagpur Oudh Peshwar & Sind	1943	30
907	2469	"	" : Patna	1943	30
908	2479		" Journal imperial Acts Pri.	1943	30
			Council & Fed. Court		
909	3168		" : Himachal Pradesh Hy. J & k Kutch Madh. Bharat	1951	38
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911	2582		" Jammu & Kashmir Kutch M.B. Madras	1956	43
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921	2578	*	" Journal Acts Supreme Court A.	1956	43
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923	2482	11	" : Allahabad	1944	31
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925	2563		" : Allahabad	1954	41
926	2941		" : Rangoon Nagpur Oudh & Sind	1923	10
927	2960		" : Allahabad	1925	12
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935	2742		" : Assam Bombay Calcutta	1964	51
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937	2745		" :Punjab Rajasthan Tripura	1964	51
938	2741	7	" : Mysore Orissa Patna	1964	51
939	2744	**	Madh. Prad. Madras Manipur	1964	51
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941	2589	*	" : Jammu & Kashmir Kutch M.B. Madras	1957	44
942	2770	11	" : Madh. Prad. Madras Manipur	1967	54
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944	2588		" Calcutta H. P. Haderabad	1957	44
945	2585		" Manipur	1957	44
946	2769	7	" Mysore Orissa Patna	1967	54
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949	2762		" Goa Gujarat H.P. J & K Kerala	1966	53
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951	2751		" : Assam Bombay Calcutta	1965	52
952	3281	**	" : Allahabad Andhra Pradesh	1965	52
953	3282		" Mysore Orissa Patna	1965	52
954	1696	7.0	" : Punjab	1965	52
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961	2736	*	Statute & Article Ref, Acts Journal	1963	50
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965	2557	- "	* Index	1954	41
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977	3167	"	" Bhopal Bombay Calcutta	1951	38
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993	2477	*	" : Calcutta	1944	31
994	1756		" Punjab	1958	45
995	2595	- "	" Punjab Rajasthan Tripura	1958	45
996	1757		" Madras Manipur Mysore	1958	45
997	2586		" Patna Pepsu Punjab	1957	44
998	2591	*	" : Rajasthan Saurashtra Travancore- Cochin Tripura	1957	44
999	2581		" Manipur Mysore Nagpur Orissa	1956	43
1000	1768		" Patna Section	1956	43
1001	2583		" Assam Bhopal Bombay	1956	43
1002	3255		" : Madh. Madras Manipur	1962	49
1003	2733		" Gujarat H.P. J & K. Kerala	1963	50
COLUMN TWO	THE WAY		and the second s	12.22	-



1004	2739	*	" : Assam Bombay Calcutta	1963	50
1005	2973	- 11	" Bombay	1927	14
1006	2335	- 11	" Madras	1926	14
1007	2000		" Nagpur Oudh Sind	1924	11
1008		- 11	" Patna	1923	- 11
1009	2310		" Rangoon Nagpur Sind	1923	_
1010	2714		" Mysore Orissa Patna		17
1011	3238	-		1960 1960	47
1012	2723		Punjau Najasulah Impula		47
1013	2123	-	" Punjab Rajasthan Tripura	1961	48
1014			" Calcutta	1928	- 10
1015	3242	-	Patria	1929	16
1015	3242		" : Statute & Articles Ref. Acts Journal	1960	47
1016	2719		" : Assam Bombay	1961	48
1017	3244	11.	* : Assam Bombay	1961	48
1018	1750	"	" : Himachal Pradesh J & k	1958	45
32/153	11.57.7		Kerala Madhya Pradesh	1000	100
1019	3226	н.	" : Andhra Pradesh Assam	1958	45
1020	2592		" : Orissa Patna	1958	45
1021	3223	**	" Orrisa Patna	1958	45
1022	2573	- 1	" Jammu & Kashmir Kutch M.B.	1955	
000000	77575		Madras & Kashmir Kutch M.B.	1900	42
1023	1913		" : Bombay	1938	
1024	3223	-	" Orissa Patna	1958	45
1025	2597	*	* : Andhra Pradesh Assam	1958	45
1026	1779		* : Calcutta	1955	42
1027	2734	"	" : Mysore orissa Patna	1963	50
1028	3271	- 11	" : Gujarat H.P. J & K. Kerala	1964	51
1029	2593		" : Madras Manipur Mysore	1958	45
1030	1754	"	" Allahabad	1958	70
1031	2437		" : Calcutta	1939	25
1032	2602	0.	" : Calcutta h. P. J&k Kerala	1959	46
1033	3231	-	" Statute & Articles Ref. Acts	1959	46
1000	3231		Journal	1908	46
034	2600	*	" : Assam Bombay	1959	46
035	2571		" Calcutta H.P Hydrabad	1955	42
036	3234		* : Assam Bombay	1959	46
1037	1921	*	* : Allahabad	1937	24
038	1807		" Patna Pepsu Punjab	1952	39
039	2541	10	" : Journal Acts Supreme Court	1952	39
040	3059	"	Ajmer ": Nagpur Oudh Peshwar & Sind	1938	25
041	3246		" Mysour Orrissa Patna	1961	48
042	2717		" Calcutta Gujarat H.P. J&K	1949	48
			Kerala	0.50%	(100)
043	2542		" : Jammu & Kashmir Kutch M.B. Madras	1952	39
044	3250	1.41	" : Punjab Rajasthan Tripura	1961	48
045	2577		" Calcutta H.P Hydrabad	1956	43
046	1802		" Assam Section	1952	39
047	-	0#	" Calcutta HIM.P. Hyderabad	1952	39
048	2605		" : Punjab Rajasthan Tripura	1959	46
049	3233	-	" Mysore Orissa Patna	1959	46
050	3232		" Calcutta h. P. J&k Kerala	1959	46

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1051		н	* : Allahabad	1953	40
1052			" : Mysore Orissa Patna	1959	46
1053	1747		" : Punjab Rajasthan Tripura	1959	46
1054	1799		" : Allahabad	1953	40
1055	3207	7	" Calcutta H.P Hydrabad	1956	43
1056		. # :	* : Nagpur, Oudh Rangoon &	1928	15
1110000			Sind	1020	10
1057			" Mysour Orrissa Patna	1960	47
1058		-	" Madh Prad Madras Manipur	1960	47
1059	2711		" : Madh, Prad. Madras Manipur	1960	47
1060	3236		" Calcutta Gujarat H.P. J&K Kerala	1960	47
1061	3249		" : Calcutta Gujarat H.P. J&K Kerala	1961	48
1062	3251	1,7	" Allahabad Andh. Prad.	1962	49
1063	2720	- 4	" Madh.Prad. Madras Manipur	1961	48
1064	3247		* Madh. Prad. Madras Manipur	1961	48
1065	2565	"	Manipur Mysore Nagpur	1954	48
ALCO COM			Orissa Orissa	1904	41
1066	2549	- "	" Calcutta H.P Hydrabad	1953	40
1067	2550	-	" Manipur Mysore Nagpur Orissa	1953	40
1068		"	* Calcutta	1924	11
1069	3248	31	" Statute & Articles Refrencer	1961	48
1070	1735		" Allahabad Andhra Pradesh	1960	47
1071	2715	-	" Assam Bombay	1960	47
1072	1738		" Calcutta	1960	47
1073	3253		* : Mysore Orissa Patna	1962	
1074	2727		" Gujrat H.P.J & K Kerala	1962	49
1075	3245	91	" Allahabad Andh. Prad	1961	
1076	2721		" Mysore Orissa Patna	1961	48
1077	2710		Allahabad Andh Prad.	1960	48
1078	3237	11	" : Assam Bombay		47
1079	2813	"	" Delhi Goa Gujrat H.P.J & K	1960	60
1080	2818		Kerala " Allahabad Andh. Prad.	4070	
1081	2816		Madh. Prad. Madras	1973	60
1082	1718		" : Allahabad Andhra Pradesh	1973	60
083	1947	- 11	" : Calcutta		49
084	3189	+	" Assam Bhopal Bil. Bombay	1934	21
085	3256	-	" Assam Bombay Calcutta	1954	41
086	2826		* : Madh. Prad. Madras	1962	49
087	2824	н.	" Mysore Orissa Patna	1974	61
088	2827		" : Delhi Goa Gujrat H.P.J & K	1974 1974	61
089	2830		Kerala		200
090	1621	-	" Allahabad Andh. Prad.	1975	62
10000	200001		" Punjab Rajasthan Acts Journal	1975	62
091	2839	***	" Delhi Goa Gujrat H.P.J & K Kerala	1976	63
092	2815		" : Mysore Orissa Patna	1973	60
093	2823		* : Bombay Calcutta	1974	61

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1093	2823	- "	" : Bombay Calcutta	1974	61
1094	2921		" : Karnataka Section	1986	73
1095	2922		" : Orissa Patna Pun. & Har.	1986	73
1096	1547	"	" : Karnataka Section	1984	71
1097	1537		" : Bombay Calcutta	1985	72
1098	2136		" : Delhi Goa Gujrat H.P.J & K Kerala	1985	72
1099	3940	-	" Allahabad	1987	74
1100	2138	*	" Orissa Section	1985	72
1101	2910		" Allahabad Section	1985	72
1102	2923		" Rajasthan Saction	1986	73
1103	2915		* : Rajasthan Section	1985	72
104	2134		* Allahabad Section	1985	72
1105	2919	*	" Bombay Calcutta	1986	73
106	2139	11	" : Rajasthan Sikkim Journal Act	1985	72
107	2911	*	" : Bornay Calcutta	1985	72
108	2146	11	" : Rajasthan Section	1984	71
109	2142	11	" : Allahabad Section	1984	71
110	2147		" Orissa Section	1984	71
111	2131		" ; Rajasthan Sikkim Journal Act	1986	73
112	- 2918	11.	" : Allahabad Section	1986	73
113	2126	n .	" : Allahabad Section	1986	73
114	2009		" Lahore Section	1926	10
115	3943		" Bombay Section	1987	74
116	2010		" Allahabad Section	1983	70
117		(9)	" Karnataka Section	1983	70
118	2676		* Allahabad Section	1987	74
119	2680		* Orissa Patna Pun. & Har.	1987	74
120	3944	(1)	* Rajasthan Section	1987	74
121	2127	- 4	* Bombay Calcutta	1986	73
122	2881	- 4	" Orissa patna Punjab	1981	68
123	2168		" Delhi Goa Gujrat H.P.J & K	1981	68
120	2,00		Kerala Kerala	1501	00
124	2872		" : Karnataka Section	1980	67
125	2889		" Allahabad Section	1982	69
126	2156		" Bombay Section	1982	69
127	2920	2.81	" Delhi Goa Gujrat J&K Kerala	1986	73
128	4501	- 1	" Karnataka Section	1988	75
			" Karnataka Section	1987	74
	2679				
129	2679		* Allahahari Section	1088	75
129 130	4487	- 1	Alianabad Section	1988	75
129 130 131	4487 3945	-	* Orissa Patna & Punjab Har.	1987	74
129 130 131 132	4487 3945 2160		Orissa Patna & Punjab Har. Orissa Patna & Punjab Har.	1987 1982	74 69
129 130 131 132 133	4487 3945 2160 2904		Orissa Patna & Punjab Har.	1987 1982 1984	74 69 71
129 130 131 132 133 134	4487 3945 2160 2904 2880	*	" Orissa Patna & Punjab Har. " Bombay Calcutta	1987 1982 1984 1981	74 69 71 68
129 130 131 132 133 134 135	4487 3945 2160 2904 2880 2882	* * * * * * * * * * * * * * * * * * * *	" Orissa Patna & Punjab Har. " Orissa Patna & Punjab Har. " Orissa Patna & Punjab Har. " Bombay Calcutta " Karnataka Kerala M.P.M	1987 1982 1984 1981 1981	74 69 71 68 68
129 130 131 132 133 134 135 136	4487 3945 2160 2904 2880 2882 1568	16 16 17	" Orissa Patna & Punjab Har. " Bombay Calcutta " Karnataka Kerala M.P.M. " Allahabad Section	1987 1982 1984 1981 1981 1981	74 69 71 68 68 68
129 130 131 132 133 134 135 136 137	4487 3945 2160 2904 2880 2882 1568 2166	# # # #	" Orissa Patna & Punjab Har. " Bombay Calcutta " Karnataka Kerala M P.M " Allahabad Section " Allahabad Section	1987 1982 1984 1981 1981 1981 1981	74 69 71 68 68 68
129 130 131 132 133 134 135 136 137 138	4487 3945 2160 2904 2880 2882 1568 2166 2191	9 9 9 9	Orissa Patna & Punjab Har. Bombay Calcutta Karnataka Kerala M P M Allahabad Section Allahabad Section Karnataka Section	1987 1982 1984 1981 1981 1981 1981 1978	74 69 71 68 68 68 68
129 130 131 132 133 134 135 136 137 138 139	4487 3945 2160 2904 2880 2882 1568 2166 2191 1557	* . * * * * * * * * * * * * * * * * * *	Orissa Patna & Punjab Har. Bombay Calcutta Karnataka Kerala M P.M Allahabad Section Allahabad Section Karnataka Section Rajasthan Section	1987 1982 1984 1981 1981 1981 1981 1978 1978	74 69 71 68 68 68 68 65 70
129 130 131 132 133 134 135 136 137 138 139 140	4487 3945 2160 2904 2880 2882 1568 2166 2191 1557 2189	9	" Orissa Patna & Punjab Har. " Bombay Calcutta " Karnataka Kerala M.P.M " Allahabad Section " Karnataka Section " Karnataka Section " Rajasthan Section " Allahabad Section	1987 1982 1984 1981 1981 1981 1981 1981 1978 1978	74 69 71 68 68 68 68 65 70 65
129 130 131 132 133 134 135 136 137 138 139 140	4487 3945 2160 2904 2880 2882 1568 2166 2191 1557 2189 1577	**************************************	"Orissa Patna & Punjab Har. "Bombay Calcutta "Karnataka Kerala M.P.M "Allahabad Section "Allahabad Section "Karnataka Section "Rajasthan Section "Allahabad Section "Allahabad Section "Bombay Section	1987 1982 1984 1981 1981 1981 1981 1978 1978 1983 1978	74 69 71 68 68 68 68 65 70 65
129 130 131 132 133 134 135 136 137 138 139 140 141	4487 3945 2160 2904 2880 2882 1568 2166 2191 1557 2189 1577 2874	* * * * * * * * * * * * * * * * * * *	Orissa Patna & Punjab Har. Bombay Calcutta Karnataka Kerala M P M Allahabad Section Allahabad Section Karnataka Section Rajasthan Section Allahabad Section Bombay Section Orrisa Section	1987 1982 1984 1984 1981 1981 1981 1981 1978 1978 1978 1978	74 69 71 68 68 68 68 65 70 65 67
129 130 131 132 133 134 135 136 137 138 139 140 141 142 143	4487 3945 2160 2904 2880 2882 1568 2166 2191 1557 2189 1577	**************************************	"Orissa Patna & Punjab Har. "Bombay Calcutta "Karnataka Kerala M.P.M "Allahabad Section "Allahabad Section "Karnataka Section "Rajasthan Section "Allahabad Section "Allahabad Section "Bombay Section	1987 1982 1984 1981 1981 1981 1981 1978 1978 1983 1978	74 69 71 68 68 68 68 65 70 65

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1150 1151 1152	2885 1569 2907 2681 2887 3942	-	" Orissa Patna Punjab " Bombay Section Rajasthan Sikkim Journal Act " Rajasthan Sikkim Journal Act	1982 1981 1984 1987	69 68 71 74
1148 1149 1150 1151 1152	2907 2681 2887		" Rajasthan Sikkim Journal Act " Rajasthan Sikkim Journal Act	1984	71
1149 1150 1151 1152	2681 2887		" : Rajasthan Sikkim Journal Act		
1150 1151 1152	2887	"		190/	1.64
1151			" :Goa, Daman & Dio Section	1982	69
1152		- "	" Karnataka Section	1987	74
	2941	H	" Ornsa P. Punjab Har	1985	
1153	1545		" Bombay Section	1989	72
	2158		* Allahabad Andhara Pradesh	1982	71
1155			Bombay Section	1983	69
1156			" Journal Section	1983	70
The Real Property lies and the Personal Property lies and the	2224	.,	" :Mysore Orrisa Patna	1974	70
-	2225		" Allahabad Andhara Pradesh	1974	61
	2163		" Rajasthan Sikkim Jour Act		61
	2161		" Kamataka Section	1982 1982	61
	2903		Delhi Goa Gujrat J&K Kerala	1984	69
THE RESERVE THE PERSON NAMED IN	1748	"	" Allahabad Andhara Pradesh	1959	71
	1681	- 11	" :Assam Bombay Calcutta	1967	46
	2763		" :Punjab Rajasthan Tripura		54
	2437		" :Privy Council Section	1966	53
THE RESERVE OF THE PERSON NAMED IN	2420		" :Privy Council Section	1938	
THE REAL PROPERTY.	2428	7	*: Lahore Section	1937	
	1943		": Nagpur Section	1938	_
	2429	11.	" :Allahabad Andhara Pradesh	1935	_
_	2535	"	" :Journal Acts Supreme C. Aj.		200
	2440	н	" :Patna Section	1951	38
	2342	**	" Calcutta Section	1939	
	1831	-	" :Allahabad Andhara Pradesh		
	2519		* Journal Section	1949	36
	2596	**	" Bombay Section	1949	36
	2038		" Journal Section	1923	45
	3158	10.	" Nagpur Section	1949	200
CONTRACTOR DESCRIPTION	2982		" Bombay Section	1928	36
	5375		* Karnataka Section	1991	70
	5367	((#)	* :Allahabad Andhara Pradesh		78
the same of the sa	5365	.0	" Bombay Section	1991	78
	5366		" Bombay Section		78
	5378	- 41	" Ornsa P. Punjab Har.	1991	78
THE RESERVE OF THE PERSON NAMED IN	5369	**	" Rajasthan Sikkim Jour, Act	1991	78
	5370	-		1991	78
-	5377		-Najastrian Sikkim Jour. Act	1991	78
	5368		" Allahabad Andhara Bradesh	1991	78
THE REAL PROPERTY.	5571		" :Allahabad Andhara Pradesh " :Delhi Goa Gujrat J&K Kerala	1991	78
-	372		" Delhi Goa Gujrat J&K Kerala	1991	78
	1488	-		1991	78
	1549		Offisa P. Punjab nar.	1988	75
	408	- 01	" Delhi Goa Gujrat J&K Kerala " Patna Section	1990	77
193				1935	
	435	- 11	Offisa F. Fulljau Har.	1983	70
	700		" Rangoon Nagpur Sind. " Orrisa P Punjab Har.	1938	25
194 2	533		Urnsa P. Punjab Har	1990	77
194 2 195 4	533		The section Cold		
194 2 195 4 196 4	548		" Rajasthan Sikkim Jour. Act	1990	77
194 2 195 4 196 4 197 4	548 550	-	" :Rajasthan Sikkim Jour. Act " :Allahabad Andhara Pradesh	1990 1990	77 77
194 2 195 4 196 4 197 4 198 3	548		" Rajasthan Sikkim Jour. Act	1990	77

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1201	4540	0.	" Bombay Section	1990	77
1202	4500	0#6	" Bombay Section	1990	7.7
1203	4547		" Orrisa P. Punjab Har.	1990	77
1204	4525		" Orrisa P. Punjab Har.	1989	76
1205	4503		" :Allahabad Andhara Pradesh	1988	75
1206	4495	70	" .Allahabad Andhara Pradesh	1988	75
1207	2231	*	" :Punjab Rajasthan Tripura	1973	69
1208	2898	*	" Bombay Calcutta	1983	70
1209	4486		" Delhi Goa Gujrat J&K Kerala	1988	75
1210	4484	- 4	" Bombay Calcutta	1988	75
1211	1637	**	" :Punjab Rajasthan Tripura	1973	60
1212	4496		" :Orrisa P. Punjab Har.	1988	75
1213	2230	-	" Bombay Calcutta	1973	60
1214	2817	0.70	" Bombay Calcutta	1973	60
1215	1632	-	" Allahabad Andh, Prad.	1973	60
1216	4552		" Karnataka Kerla M. P. Madras	1990	77
1217	4483		" Rajasthan Jour Act N O G	1988	75
1218	1764	*	* Allahabad Andhara Pradesh	1957	44
1219	2351		* :Journal Section	1928	
1220	2606	U	* :Allahabad Andhara Pradesh	1959	46
1221	2708	-11	" :Supreme Court	1960	47
1222		"	" :Supreme Court	1963	50
1223	3276		" Supreme Court. P 1201-2000	1965	
1224	2755	"	" :Supreme Court. P 1201-2001	1965	52
1225	2764	"	" Supreme Court. P 1-1200	1967	54
1226	2780		" Supreme Court	1969	56
1227	2268		" S C Selection	1968	55
1228	2829		" :Supreme Court. P 1121-1920	1975	62
1229	2868		" :Supreme Court	1980	67
1230	2732	- 17	" :Supreme Court	1963	50

